

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

I.A. No. 209 of 2020

IN

Company Appeal (AT) (Insolvency) No. 22 of 2020

IN THE MATTER OF:

Bharat Heavy Electricals Ltd.

...Appellant

Versus

Anil Goel,

Liquidator of Visa Power Ltd. & Anr.

...Respondents

Present:

For Appellant :

**Mr. Punit Tyagi and Ms. Swastika Chakravarti,
Advocates**

For 1st Respondent:

**Mr. Gaurav Mitra, Mr. Kanishk Khetan and Mr.
Nipun Gautam, Advocates**

For 2nd Respondent :

**Mr. Ramji Srinivasan, Senior Advocate with
Mr. Abhijeet Sinha, Mr. Kumarjit Banerjee and Mr.
Jaspal Singh, Advocates**

O R D E R

03.02.2020 Prayer for vacating the interim stay is rejected.

I.A. No. 209 of 2020 stands disposed of.

Post the case 'for orders' on **6th February, 2020** as ordered earlier.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/ns/gc/